

of 85 per cent levy sugar were worked out taking into account the anticipated realisations from 85 per cent levy-free sugar that would accrue to the sugar factories in each zone. By its nature the levy price is, and has to be, below the actual average cost of production.

(c) The all India average cost of production of entire sugar both levy and levy-free, worked out to around Rs. 215/- per quintal for D-29 grade, excluding excise duty, for 1975-76 season on the basis of zone-wise price recommended by the Bureau of Industrial Costs and Prices.

(d) The current rates of Excise Duty *ad valorem* on free sale sugar effective from 16-11-77, are 27.5 per cent of the tariff value and 12.5 per cent of ex-factory price in case of levy sugar, inclusive of Additional Excise Duty in lieu of sales tax

(e) The total output of sugar during the last season i.e., 1976-77, was 49.43 lakh tonnes and the total installed annual sugar production capacity of the sugar industry was 51.65 lakh tonnes.

**M.P. Government suggestion for de-control of Sugar**

1021 SHRI LAXMI NARAYAN NAYAK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Madhya Pradesh Government have written to the Central Government to decontrol sugar and whether any such suggestion has been received from other states also,

(b) if so, the number and the names of those States, and

(c) the action being taken by Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PARTAP SINGH):** (a) No proposal has been received from Madhya Pradesh Government to de-control sugar.

(b) Proposals were received from the Governments of Orissa and Andhra Pradesh.

(c) After due consideration of the proposals and keeping in view all aspects and likely repercussions on various sections of the people, Government have recently decided to continue the policy of partial control on sugar with equal emphasis on distribution of levy sugar in the rural areas.

**दिल्ली में दुकानदारों द्वारा अनधिकृत निर्यात**

1022. श्री रामानन्द तिवारी : क्या निर्यात और आयात तथा वृत्ति और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आपात स्थिति समाप्त होने के पश्चात् दिल्ली की किस्से कैम्प तथा आर० के० पुरम जैसी कालोनियो में फिर से झुग्गी-झोंपड़िया बनाई जा रही है और बाजारों तथा सरकारी कालोनियो के बाजारों में दुकान से बाहर की खाली जगह किराये पर दी जा रही हैं अथवा वहा पर भट्टियों आदि लगाई जाती है या ग्राहकों के लिए मेज कुर्सिया लगाई जाती हैं जिससे वहा गन्दगी फैलती है, और

(ख) यदि हां, तो सरकार और सफाई कर्मचारियों द्वारा उनके विरुद्ध कार्यवाही क्यों नहीं की जा रही है ?

**निर्यात और आयात तथा वृत्ति और पुनर्वासि मंत्री (श्री सिकन्दर बल्ल) :** (क) शहर के कुछ भागों में झुग्गिया बन गई हैं। दुकानदार भी अपनी दुकानों के सामने की जमीन पर कभी कभी अपनी कुर्नियां,